

of pay and other conditions of service are responsible for the flight of personnel; and

(b) if so, the main findings therein?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) Not yet, Sir. It is expected to be completed by the end of this year or beginning of the next year.

Export of Handloom Fabrics to U.S.A.

779. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any increase in the export of handloom fabrics to U.S.A.; and

(b) if so, whether any special variety is also being exported from Madras?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The variety of handloom cloth known as "Bleeding Madras" is also being exported from Madras to the U.S.A.

Radio-Relay Station in Tripura

781. Shri Bangshi Thakur: Will the Minister of Information and Broadcasting be pleased to state:

(a) how long it will take to construct a Radio-Relay Station in Tripura;

(b) whether the money for such construction has been sanctioned and allotted; and

(c) if so, the reasons for delay?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The relay transmitter at Agartala in Tripura, is expected to be brought into service in 1962-63.

(b) Necessary budget provision has been made in the estimates for the current and the next financial years. Sanction and allotment of funds would

be made according to necessity and progress of estimates and work.

(c) Does not arise.

Colonies for Displaced Persons

782. Shri Balraj Madhok: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that a colony for the displaced persons from East Pakistan now settled in Delhi is being built;

(b) whether it is also a fact that displaced persons from Pakistan-held areas of Jammu and Kashmir State living in Delhi have also been demanding that a separate colony for them should be built; and

(c) if so, what steps have been taken to meet this genuine demand?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) No such request appears to have been received in the recent past. The migrants from Jammu and Kashmir have been accorded the same treatment in the matter of the allotment of houses/shops in Delhi as any other displaced person from West Pakistan. A number of them are already in occupation of Government built and vacuee property.

(c) Does not arise.

Quarters in Lajpat Nagar, New Delhi

783. Shri Balraj Madhok: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that different prices are being charged for the same type of double storey quarters in Lajpat Nagar area; and

(b) if so, the reasons therefor?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b).